

**Central Administrative Tribunal
Principal Bench**

**OA No.3285/2015
MA No.3500/2015
MA No.2916/2015**

New Delhi, this the 6th day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Shri Ramesh Chandera, aged 59-9 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.272
Parliament Street,
New Delhi-110001.
2. Shri Hira Lal (Blind), aged 58 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.344-A,
Parliament Street,
New Delhi-110001.
3. Shri J.P. Sharma, Aged 58 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.514,
Parliament Street,
New Delhi-110001.
4. Shri Hira Mani, aged 58 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.537-A,
Parliament Street,
New Delhi-110001.
5. Shri Lokesh Kumar, aged 57 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),

Room No.330,
Parliament Street,
New Delhi-110001.

6. Shri Harcharan, aged 59 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.G-7,
Parliament Street,
New Delhi-110001.
7. Shri Dhyan Pal Singh Bist, aged 56 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclatured as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.337,
Parliament Street,
New Delhi-110001.
8. Shri Harbans Lal, aged 59-11 years,
Working as Lower Division Clerk (Adhoc),
Now nomenclature as MTS,
NITI Aayog (Erstwhile Planning Commission),
Room No.G-6,
Parliament Street,
New Delhi-110001.

...applicant

(By Advocate : Shri Ramesh Datta)

Versus

Union of India & Ors. : Through

1. The CEO/Secretary,
NITI Aayog,
Parliament Street,
New Delhi-110001.
2. Adviser (Administration),
NITI Aayog,
Parliament Street,
New Delhi-110001.
3. The Secretary,
Department of Personnel & Training (DoPT),
The Ministry of Personnel,
Public Grievances and Pensions,

North Block,
New Delhi-110001.

4. Shri Prakash Chand,
S/o Shri Jagan Singh,
Lower Division Clerk,
Establishment Section,
Ministry of Commerce,
Udyog Bhavan,
New Delhi-110011.

Also at:

R/o Shri Prakash Chand,
S/o Shri Jagan Singh,
Vill. Dera, Mehrauli,
New Delhi.

...respondents

(By Advocate : Shri Yogesh Mahur for Shri Gyanendra Singh)

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

OA No.3285/2015

Learned counsel for applicants submits that according to his instructions, the applicants have been given substantial relief by the respondents and, therefore, they do not want to pursue the matter further and seeks permission to withdraw the OA. Allowed. The OA is dismissed as withdrawn. No costs.

MA No.3500/2015 & MA No.2916/2015

In view of the above order passed in OA No.3285/2015, the MAs stand disposed of.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member (A)

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